NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 34/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: Mr. Vikram Satyanarayan Warma

V/s.

M/s. Enzo-Chem Laboratories Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME Adv. facyceth Gogansof Adv 1/b Joly Mathew & For Respondents

DESIGNATION

SIGNATURE

Jer. Heng Desas

1 b Singhi 200

Advocate Peop. Resp

Adv. Rahul. D. Oak.

a/w Adv. Siddhesh.s. Shely e.

ORDER

Advo cate for

Petitioner

CP 34/241-242/NCLT/MB/MAH/2016

At request of the parties, list this matter on 5.1.2018.

Sd/-

V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)